Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08-01-2024 TO 12-01-2024

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/51462/2018	F.O/51693/2023	03-01-2024	09-01-2024
2	ST/50293/2018	F.O/51694/2023	03-01-2024	09-01-2024
3	ST/51077/2017	F.O/51696/2023	08-01-2024	09-01-2024
4	ST/51471/2017	F.O/51697/2023	08-01-2024	09-01-2024
5	ST/51472/2017	F.O/51698/2023	08-01-2024	09-01-2024
6	ST/50097/2022 & ST/52133-52135/2022 & ST/52211/2016	F.O/50004-50008/2024	04-01-2024	09-01-2024
7	C/50719/2020	F.O/50009/2024	04-01-2024	09-01-2024
8	ST/51881/2018	F.O/50010/2024	04-01-2024	09-01-2024
		MISC ORDER		
1	C/51659/2022	M.O/50001/2024	04-01-2024	09-01-2024

12.1.24

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uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.